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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/\_\_\_\_\_ /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To :- The District & Sessions Judge  
Cachar, Silchar

Dated Guwahati, the January, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. JCD.I/19/21/2846 dated 28.12.2021

Sir,

With reference to the above, I am directed to inform you that Shri Siddhartha Shankar Sharma, Secretary, District Legal Services Authority, Cachar, Silchar has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of **carry forward**) w.e.f. 06.01.2022 to 16.01.2022 for the journey to his home town Guwahati, by the shortest possible route, as per existing Rules.

Shri Sharma may be informed accordingly.

Yours faithfully

*sel*

**REGISTRAR (VIGILANCE)**

emo NO. HC.VII-03/2020/ 47 - 50 /A. dated 04/01/22  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Siddhartha Shankar Sharma, Secretary, District Legal Services Authority, Cachar, Silchar for information with reference to his letter No. DLSA/EST/44/2021/3786 dated 28.12.2021 .
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

*M. J. J. J.*  
**REGISTRAR (VIGILANCE)**

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